## Annexure-4

Name of the corporate debtor: Furnace Fabrica India Limited; Date of commencement of CIRP 01.11.2023 List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

## As On 31.03.2024

(Amount in ₹)

Sl. No.	Name of	Details of	claim received	Details of claim Provisionally admitted					Amount of	Amount of any	Amount of	Amount of	Remarks
	Creditor	Date of	Amount	Amount of	Nature of	Amount	Whether	% of voting	contingent	mutual dues, that	claim not	claim under	
		receipt	claimed	claim	claim	covered by	related	share in CoC	claim	may be set-off	admitted	verification	
				Provisionaly		guarantee	party?						
				admitted									
	Tata												Coverd by
	Capital												Personal
	Financial				Unsecured								Guarantee of
	Services												Promoters
1	Limited	14.11.2023	27,25,02,709	27,25,02,709		27,25,02,709	No	14.62%					

Disclaimer - Books of accounts of corporate debtor is not available after March 2021 and books writing for the period from 1st April 2021 to 31st October 2023 is in progress hence the provisional amount claim is subject to change once the updated books of accounts available to resolution professional.